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Title: Introduction of the Beedi Workers Welfare Bill, 2011.

SHRI BHAUSAHEB RAJARAM WAKCHAURE (SHIRDI): I beg to move for leave to introduce a Bill to provide for constitution of the Beedi Workers' Welfare Fund and also a Board to administer the Fund for welfare of beedi workers in the country and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for constitution of the Beedi Workers' Welfare Fund and also a Board to administer the Fund for welfare of beedi workers in the country and for matters connected therewith."

*The motion was adopted.*

SHRI BHAUSAHEB RAJARAM WAKCHAURE : I introduce the Bill.

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